

RAJASTHAN HIGH COURT, JODHPUR
STANDING ORDER

No. 11/S.O./2016

Date : 27.04.2016

Consequent upon transfer and elevation of Hon'ble Judges and in supersession of previous orders, the judgeships for inspection are re-allocated to the Hon'ble Judges as under :-

S. No.	NAME OF HON'BLE JUDGE	JUDGESHIP(S) ALLOTTED FOR INSPECTION
1.	HON'BLE MR. JUSTICE GOVIND MATHUR	JODHPUR METROPOLITAN, JODHPUR DISTRICT
2.	HON'BLE MR. JUSTICE G.K.VYAS	UDAIPUR PRATAPGARH
3.	HON'BLE MR. JUSTICE MOHAMMAD RAFIQ	JAIPUR METROPOLITAN BARAN
4.	HON'BLE MR. JUSTICE MAHESH CHANDRA SHARMA	AJMER SIROHI
5.	HON'BLE MR. JUSTICE SANGEET RAJ LODHA	BIKANER JALORE
6.	HON'BLE MR. JUSTICE M.N.BHANDARI	KOTA JAISALMER
7.	HON'BLE MR. JUSTICE K.S. AHLUWALIA	BHARATPUR
8.	HON'BLE MRS. JUSTICE SABINA	ALWAR
9.	HON'BLE KUMARI JUSTICE NIRMALJIT KAUR	GANGANAGAR
10.	HON'BLE MR. JUSTICE PRASHANT KUMAR AGARWAL	JAIPUR DISTRICT
11.	HON'BLE MR. JUSTICE ALOK SHARMA	SIKAR
12.	HON'BLE MR. JUSTICE SANDEEP MEHTA	BHILWARA
13.	HON'BLE MR. JUSTICE J.K. RANKA	JHALAWAR
14.	HON'BLE MR. JUSTICE P.K. LOHRA	CHITTORGARH
15.	HON'BLE MR. JUSTICE V.S. SIRADHANA	TONK
16.	HON'BLE MR. JUSTICE VIJAY BISHNOI	PALI
17.	HON'BLE MR. JUSTICE ARUN BHANSALI	MERTA
18.	HON'BLE MR. JUSTICE MAHENDRA KUMAR MAHESHWARI	DAUSA
19.	HON'BLE MR. JUSTICE B.L. SHARMA	JHUNJHUNU
20.	HON'BLE MISS JUSTICE JAISHREE THAKUR	HANUMANGARH
21.	HON'BLE MR. JUSTICE ANUPINDER SINGH GREWAL	BUNDI
22.	HON'BLE MR. JUSTICE PRAKASH GUPTA	SAWAIMADHOPUR
23.	HON'BLE MR. JUSTICE G.R. MOOLCHANDANI	BALOTRA
24.	HON'BLE MR. JUSTICE DEEPAK MAHESHWARI	RAJSAMAND
25.	HON'BLE MR. JUSTICE VIJAY KUMAR VYAS	DHOLPUR
26.	HON'BLE MR. JUSTICE KAILASH CHANDRA SHARMA	CHURU
27.	HON'BLE MR. JUSTICE GOVERDHAN BARDHAR	BANSWARA
28.	HON'BLE MR. JUSTICE PANKAJ BHANDARI	DUNGARPUR
29.	HON'BLE MR. JUSTICE DINESH CHANDRA SOMANI	KARALI

27/4/16

Hon'ble Inspecting Judges of the area would advise Hon'ble the Chief Justice in the matter of assessment of efficiency and integrity of the Judicial Officers.

Hon'ble Judges are further requested to bring their tour programme to the notice of Hon'ble the Chief Justice before they proceed on tour.

Before planning their tours, the Hon'ble Judges are requested to adjust the same in such a manner that as far as possible the Court work may not suffer.

BY ORDER


REGISTRAR GENERAL

No. PA/RG/9(3)/89 (Separate)/ 208

Date : 27.04.2016

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Vig.)(Admn.)(Exam.)(Rules)(Class.), Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to deliver copy of this order to all P.S. of Hon'ble Judges sitting at Jaipur Bench, Jaipur.
3. The Registrar (Vig.)(Writs)(Class.), Rajasthan High Court Bench, Jaipur.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice.
5. O.S.D. (Finance cum Infrastructure), Rajasthan High Court, Jodhpur.
6. The Registrar-cum-CPC, Rajasthan High Court Bench, Jaipur.
7. All Sr.Dy. Registrars/Dy. Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
8. All District & Sessions Judges with the request to circulate it amongst all Presiding Officers of the Courts including Special Courts in DJ rank / Tribunals located in their judgeships.
9. Private Secretaries to all the Hon'ble Judges.
10. A.O.J., Confidential/ Vigilance / RJS (Estt.)/ Subordinate Courts (Estt.)/ Statis- / General Section/ Classification (Website), Rajasthan High Court, Jodhpur.


REGISTRAR GENERAL